

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3697
ANSWERED ON:19.04.2010
REVEALING OF IRREGULARITY BY C & AG
Saroj Shri Tufani

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the unnecessary expenditure and irregularities have been revealed by the Comptroller and Auditor General of India (C&AG) in some circles of Bharat Sanchar Nigam Limited (BSNL);
- (b) if so, the details thereof;
- (c) whether the Government has taken any action in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b): Madam, no such unnecessary expenditure has been revealed by the C&AG. However, some of the irregularities pointed out by the C&AG in the Report No. CA 25 of 2009-10 and PA 27 of 2009-10 is given in the Annexure.
- (c) to (e): All the issues raised by C&AG in these reports are replied by BSNL to DOT in the form of Action Taken Note for its submission to the C&AG.